



\$~2 to 100

* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(C) 10999/2018

M/S PYRAMID

INFRATECH PRIVATE LIMITED Petitioner

Through: Mr. Abhishek A. Rastogi, Ms.
Pooja M. Rastogi, Ms. Meenal
Songire, Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Ms. Pratima N. Lakra, CGSC
with Mr.Chandan Prajapati,
Advocate for UOI.

Mr. Zoheb Hossain, Mr.
Sanjeev Menon and Mr. Vivek
Gurnani, Advocate NAA and
DGAP.

Mr. Aditya Singla, SSC with
Ms. Charu Sharma, Advocate
for R-4.

3

+ W.P.(C) 15170/2022

CAROA PROPERTIES LLP AND ANRPetitioners

Through: Mr. V. Lakshmikumaran, Ms.
Charanya Lakshmi Kumaran,
Mr. Yogendra Aldak, Mr.
Agrim Arora, Ms. Purvi Sinha,
Ms. Umang Motiyani, and Mr.
Rishav Kumar, Advocates.

versus

UNION OF INDIA AND ORS.Respondents

Through: Mr. Zoheb Hossain, Mr.
Sanjeev Menon and Mr. Vivek
Gurnani, Advocate NAA and
DGAP.

4

+ W.P.(C) 12647/2018

LIFESTYLE INTERNATIONAL PVT. LTD Petitioner

Through: Mr. Tarun Gulati, Sr. Adv. with
Mr.Sparsh Bhargava, Ms.Ishita
Farsaiya and Ms. Vanshika



Taneja, Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through

Ms. Arti Bansal, SPC with Ms. Shruti Goel, Adv. for Resp./UOI.

Mr. Zoheb Hossain, Mr. Sanjeev Menon and Mr. Vivek Gurnani, Advocate NAA and DGAP.

5

+

W.P.(C) 13194/2018

SHARMA TRADING COMPANY

..... Petitioner

Through:

Mr. Naresh Thacker, Mr. Kumar Visalaksh, Mr. Udit Jain, Mr. Arihant Tater, Mr. Saurabh Dugar & Mr. Ajitesh Dayal Singh, Advs.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Ripu Daman Bhardwaj, CGSC with Mr. Kushagra Kumar & Mr. Abhinav Bhardwaj, Advs. for Resp./UOI.

Ms. Aakanksha Kaul, Mr. Aman Sahni, Ms. Rhea Borkotoky & Mr. Akash Saxena Advocates.

Mr. Zoheb Hossain, Mr. Sanjeev Menon and Mr. Vivek Gurnani, Advocate NAA and DGAP.

6

+

W.P.(C) 378/2019

HINDUSTAN UNILEVER LIMITED

..... Petitioner

Through:

Mr. Ajay Bhargava, Ms. Vanita Bhargava & Ms. Nandita Chauhan Advs.

Versus

UNION OF INDIA & ORS.

..... Respondents



Through: Mr. Vikrant N. Goyal,
Advocate with Ms. Akansha
Sharma, Advocates for UOI.
Mr. Harish Vaidyanathan
Shankar, CGSC with Mr. Srish
Kumar Mishra, Mr. Sagar
Mehlawat and Mr. Alexander
Mathai Paikaday, Advocates.
Mr. Zoheb Hossain, Mr.
Sanjeev Menon and Mr. Vivek
Gurnani, Advocate NAA and
DGAP.

7

+

W.P.(C) 1418/2019

M/S J.P. & SONS THROUGH: SHRI ANKIT
KHANDELWAL, PROPRIETOR Petitioner

Through: Mr. Ajay Bhargava, Ms. Vanita
Bhargava, Mr. Aseem
Chaturvedi and Mr. Sahil
Siddiqui, Advs.

Versus

NATIONAL ANTI- PROFITEERING AUTHORITY
THROUGH: ITS SECRETARY & ORS. Respondents

Through: Mr. Zoheb Hossain, Mr.
Sanjeev Menon and Mr. Vivek
Gurnani, Advocate NAA and
DGAP.

Mr. Kamal Sawhney, Mr.
Deepak Thackur, Ms. Aakansha
Wadhvani & Mr. Rishabh
Mishra, Advs. for R-4.

8

+

W.P.(C) 1655/2019

M/S EXCEL RASAYAN PRIVATE LIMITED Petitioner

Through: Mr. Abhishek A Rastogi, Ms.
Pooja M. Rastogi, Ms. Meenal
Songire, Advocates.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Himanshu Pathak, SPC
with Mr. Amit Singh, Adv. for



UOI.
Ms.Akanksha Kaul, Advocate
with Ms. Versha Singh Advs
for UOI.
Mr.Gyanendra Singh,
Advocate.
Mr. Zoheb Hossain, Mr.
Sanjeev Menon and Mr. Vivek
Gurnani, Advocate NAA and
DGAP.

9

+

W.P.(C) 2347/2019

JUBILANT FOODWORKS LTD. & ANR. Petitioners

Through: Mr. V. Lakshmikumaran, Ms.
Charanya Lakshmi Kumaran,
Mr. Yogendra Aldak, Mr.
Agrim Arora, Ms. Purvi Sinha,
Ms. Umang Motiyani, and Mr.
Rishav Kumar, Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Himanshu Pathak, SPC
with Mr. Amit Singh, Adv. for
UOI.
Mr. Zoheb Hossain, Mr.
Sanjeev Menon and Mr. Vivek
Gurnani, Advocate NAA and
DGAP.

10

+

W.P.(C) 4213/2019

ABBOTT HEALTHCARE PRIVATE LIMITED

& ANR. Petitioners

Through: Mr. Ajay Bhargava, Ms. Vanita
Bhargava & Ms.Nandita
Chauhan Advs.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Ripu Daman Bhardwaj,
CGSC with Mr. Kushagra
Kumar & Mr. Abhinav
Bhardwaj, Advs. for R-1.



Mr. Zoheb Hossain, Mr.
Sanjeev Menon and Mr. Vivek
Gurnani, Advocate NAA and
DGAP.

11

+ W.P.(C) 5558/2019 & CM APPL.No.24368/2019 (interim stay)
UNICHARM INDIA PVT. LTD. Petitioner
Through: None.
Versus

UNION OF INDIA & ORS. Respondents
Through: Mr. Ripu Daman Bhardwaj,
CGSC with Mr. Kushagra
Kumar & Mr. Abhinav
Bhardwaj, Advs. for R-1.
Mr. Farman Ali with Ms.Usha
Jamnal, Adv. for R-2 & 3.
Mr. Zoheb Hossain, Mr.
Sanjeev Menon and Mr. Vivek
Gurnani, Advocate NAA and
DGAP.

12

+ W.P.(C) 7743/2019
RECKITT BENCKISER INDIA
PRIVATE LIMITED Petitioner
Through: Mr. R. Jawahar Lal, Mr.
Siddharth Bawa Mr. Anuj
Garg, Advocates.

Versus
UNION OF INDIA THROUGH: ITS SECRETARY & ORS.
..... Respondents
Through: Mr. Aditya Singla, SSC, with
Mr. Raghav Bakshi, Adv for
CBIC.
Mr. Ripu Daman Bhardwaj,
CGSC with Mr. Devvrat
Yadav, Adv.
Mr. Farman Ali with Ms.Usha
Jamnal, Adv. for R-2 & 3.
Mr. Zoheb Hossain, Mr.
Sanjeev Menon and Mr. Vivek



Gurnani, Advocate NAA and
DGAP.

13

+

W.P.(C) 11253/2019 & CM APPL. No.46337/2019

LIFESTYLE INTERNATIONAL PVT. LTD Petitioner

Through: Mr. Tarun Gulati, Sr. Advocate
with Mr.Sparsh Bhargava,
Ms.Ishita Farsaiya and Ms.
Vanshika Taneja, Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Rajesh Kumar, SPC with
Mr. Yash Narain & Mr. Rahul
Kumar Sharma, Advs. for
Resp./ UOI.

Mr. Viraj R. Datar, Sr.
Advocate with Mr. Nitish
Chaudhary, Advocate for R-1
with R-1 present-in-person.

Mr. Rajesh Kumar SPC with
Mr. Rahul Kumar Sharma,
Advocates for UOI.

Mr.Apoorv Kurup, CGSC with
Mr.Shivansh Dwivedi,
Advocate for UOI.

Mr. Zoheb Hossain, Mr.
Sanjeev Menon and Mr. Vivek
Gurnani, Advocate NAA and
DGAP.

14

+

W.P.(C) 12355/2019

PARAMOUNT, PROPBUILD PVT. LTD. Petitioner

Through: Mr.Abhishek Choudhary,
Advocate.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Ruchir Mishra, Mr. Mukesh
Kr. Tiwari, Ms. Reba Jena
Mishra, Advocates for UOI.

Mr.Bhagwan Swaroop Shukla,



CGSC with Mr.Sarvan Kumar Shukla, Advocate.

Mr. Zoheb Hossain, Mr. Sanjeev Menon and Mr. Vivek Gurnani, Advocate NAA and DGAP.

15

+

W.P.(C) 12717/2019

BHARTIYA CITY DEVELOPERS PVT LTD Petitioner

Through: Mr.Abhishek A Rastogi, Ms. Pooja M. Rastogi, Ms. Meenal Songire, Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Vikram Jetly CGSC and Ms.Shreya Jetly, Adv. for UOI
Mr. Zoheb Hossain, Mr. Sanjeev Menon and Mr. Vivek Gurnani, Advocate NAA and DGAP.

16

+

W.P.(C) 12847/2019 & CM APPL.No.52474/2019

RAMPRASTHA PROMOTERS AND DEVELOPERS PVT. LTD. Petitioner

Through: Mr.Puneet Agarwal, Mr. Prem Kundpal, Ms. Sakshi Bisht Mr. Atharav Prabhakar & Mr. Chetan Kumar Shukla, Advs.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Vikram Jetly CGSC and Ms.Shreya Jetly, Adv for UOI.
Mr.Farman Ali, Advocate with Mr.Krishan Kumar and Ms.Usha Jamnal, Advs. For UOI.
Mr. Zoheb Hossain, Mr. Sanjeev Menon and Mr. Vivek Gurnani, Advocate NAA and DGAP.
Ms. Sonu Bhatnagar, Sr.



Standing Counsel, with Ms.
Venus Mehrotra, Adv. & Ms.
Kanak Grover, Adv. for R-2 &
5.

Mr.Jatin Puniyani, GP for UOI.

17

+

W.P.(C) 7910/2019 & CM APPL.No.32779/2019

SALARPURIA REAL ESTATE PVT. LTD Petitioner

Through: Mr.Abhishek A Rastogi, Ms.
Pooja M. Rastogi, Ms. Meenal
Songire, Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Bhagwan Swarup Shukla,
CGSC with Mr. Sharran Kumar
Shukla Advocate for UOI.
Mr. Zoheb Hossain, Mr.
Sanjeev Menon and Mr. Vivek
Gurnani, Advocate NAA and
DGAP.

Mr. Sanjay Kumar, Ms. Easha
and Ms. Hemlata Rawat, Advs.
for Revenue.

18

+

W.P.(C) 7911/2019

SATTVA DEVELOPERS PVT. LTD Petitioner

Through: Mr.Abhishek A Rastogi, Ms.
Pooja M. Rastogi, Ms. Meenal
Songire, Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Manish Mohan, CGSC
with Mr. Jatin Teotia and Mr.
Samarth Talesara, Advocates
for UOI.
Mr.Abhay Prakash Sahay,
CGSC, Ms. Mannu Singh,
Mr.Kunal Dhawan,
Ms.Swayamprabha, Advs for
UOI.



Mr.Gyanendra Singh,
Advocate.

Mr. Zoheb Hossain, Mr.
Sanjeev Menon and Mr. Vivek
Gurnani, Advocate NAA and
DGAP.

19

+

W.P.(C) 8162/2019

AFFINITI ENTERPRISES

..... Petitioner

Through: Mr. R. Jawahar Lal, Mr.
Siddharth Bawa & Mr. Anuj
Garg, Advocates.

Versus

UNION OF INDIA THROUGH: ITS SECRETARY & ORS.

..... Respondent

Through: Mr.Abhay Prakash Sahay,
CGSC, Ms. Mannu Singh,
Mr.Kunal Dhawan,
Ms.Swayamprabha, Advs for
UOI.

Mr. Ravi Chawla, Sr.Standing
Counsel for NAA with
Mr.Daksh, Mr.Himanshu Sood
& Mr. Saksh Tikoo, Advs.

Mr. Zoheb Hossain, Mr.
Sanjeev Menon and Mr. Vivek
Gurnani, Advocate NAA and
DGAP.

20

+

W.P.(C) 9053/2019

UNICHARM INDIA PVT. LTD

..... Petitioner

Through: Mr.Rupender Sinhmar,
Mr.Prahlad Singh, Advs.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Piyuh Beriwal, Mr. Sandip
Munian & Ms. Jyotsna Vyas,
Advs. for Resp./ UOI.

Mr. Farman Ali with Ms.Usha
Jannal, Adv. for R-2 & 3.



Mr. Zoheb Hossain, Mr. Sanjeev Menon and Mr. Vivek Gurnani, Advocate NAA and DGAP.

21

+

W.P.(C) 10901/2020 & CM APPL. 34162-34163/2020

S.C. JOHNSON PRODUCTS PVT. LTD. Petitioner

Through: Mr.Rajat Bose with Mr.Ankit Sachdeva and Ms. Shohini Bhattacharya, Advs.

Versus

UNION OF INDIA, THROUGH

ITS SECRETARY & ORS.

.... Respondents

Through: Ms.Nidhi Raman, CGSC Ms. Rashi Kapoor, Adv. for UOI. Mr. Zoheb Hossain, Mr. Sanjeev Menon and Mr. Vivek Gurnani, Advocate NAA and DGAP.

22

+

W.P.(C) 10932/2020 & CM APPLs.34237-34238/2020, 8172/2022 and Review Pet.127/2024

M/S EMAAR MGF LAND LTD Petitioner

Through: Mr. V. Lakshmikumar, Ms. Charanya Lakshmi Kumaran, Mr. Yogendra Aldak, Mr. Agrim Arora, Ms. Purvi Sinha, Ms. Umang Motiyani, and Mr. Rishav Kumar, Advocates.

Versus

UNION OF INDIA & ORS.

.... Respondents

Through: Mr.Ravi Prakash, CGSC with Mr.Farmaan Ali, Mr.Manas Tripathi and Ms.Shruti Shivkumar, Advocate for UOI. Mr. Zoheb Hossain, Mr. Sanjeev Menon and Mr. Vivek Gurnani, Advocate NAA and DGAP.



Ms. Neha Malik, Standing Counsel with Mr. Sahil Malik for NAA and DGAP.

Mr. Satish Kumar, Sr. Standing Counsel for respondent No.3.

Ms. Neha Malik, Adv. for NAA and DGAP.

23

+

W.P.(C) 1171/2020

IFB INDUSTRIES LTD,

..... Petitioner

Through: Mr. Kishore Kunal, Ms. Ankita Prakash & Mr. Anuj Kumar, Advocates.

Versus

NATIONAL ANTI-PROFITEERING AUTHORITY & ANR.

..... Respondents

Through: Mr. Zoheb Hossain, Mr. Sanjeev Menon and Mr. Vivek Gurnani, Advocate NAA and DGAP.

Mr. Dev P Bhardwaj and Mr. Sarthak Anand, Advocates for UOI.

24

+

W.P.(C) 1406/2020 & CM APPL. No.4879/2020

M/S FRIENDS LAND DEVELOPERS

..... Petitioner

Through: Mr. Prakash Kumar and Ms. Rashmi Singh, Advocates

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Rajesh Kumar, SPC with Mr. Yash Narain & Mr. Rahul Kumar Sharma, Advs. for Resp./ UOI.

Ms. Sonia Sharma, Advocate with Ms. Neha Chugh & Ms. Purva Chugh, Advocate for R-2 & 3.

Ms. Sonu Bhatnagar, Sr. Standing Counsel with Ms. Venus Mehrotra, Adv. & Ms.



Kanak Grover, Advs for R-4 &
5

Mr. Zoheb Hossain, Mr.
Sanjeev Menon and Mr. Vivek
Gurnani, Advocate NAA and
DGAP.

25

+

W.P.(C) 1780/2020

JOHNSON & JOHNSON PVT.LTD Petitioner

Through: Mr. V. Lakshmikumaran, Ms.
Charanya Lakshmi Kumaran,
Mr. Yogendra Aldak, Mr.
Agrim Arora, Ms. Purvi Sinha,
Ms. Umang Motiyani, and Mr.
Rishav Kumar, Advocates.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Vikram Jetly CGSC and
Ms. Shreya Jetly, Adv. for
UOI/R-1

Mr. Zoheb Hossain, Mr.
Sanjeev Menon and Mr. Vivek
Gurnani, Advocate NAA and
DGAP.

Ms. Sonu Bhatnagar with Ms.
Venus Mehrotra, Adv. & Ms.
Kanak Grover, Adv. for R-4.

26

+

W.P.(C) 2083/2020 & CM APPL.No.7369/2020

FUSION BUILDTECH PVT LTD Petitioner

Through: Mr.Abhishek A Rastogi, Ms.
Pooja M. Rastogi, Ms. Meenal
Songire, Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Rajesh Kumar, SPC with
Mr. Yash Narain & Mr. Rahul
Kumar Sharma, Advs. for
Resp./ UOI.

Mr. Zoheb Hossain, Mr.
Sanjeev Menon and Mr. Vivek



Gurnani, Advocate NAA and DGAP.

Mr. Aman Malik, Adv for R-2 and 3.

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for R-4

27

+ W.P.(C) 2084/2020 & CM APPL. No.7371/2020

ASTER INFRAHOME PVT LTD Petitioner

Through: Mr.Abhishek A Rastogi, Ms. Pooja M. Rastogi, Ms. Meenal Songire, Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Rajesh Kumar, SPC with Mr. Yash Narain & Mr. Rahul Kumar Sharma, Advs. for Resp./ UOI.

Mr. Zoheb Hossain, Mr. Sanjeev Menon and Mr. Vivek Gurnani, Advocate NAA and DGAP.

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for R-4.

Mr.Samir Malik, Adv for R-2 & 3.

28

+ W.P.(C) 2445/2020

MIS SARVPRIYA SECURITIES PVT. LTD Petitioner

Through: Mr.Puneet Agarwal, Mr. Prem Kundpal, Ms. Sakshi Bisht Mr. Atharav Prabhakar & Mr. Chetan Kumar Shukla, Advs.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Aman Malik, Adv for R-2



and 3.

Mr. Zoheb Hossain, Mr. Sanjeev Menon and Mr. Vivek Gurnani, Advocate NAA and DGAP.

29

+

W.P.(C) 2490/2020

JOHNSON & JOHNSON PVT LTD Petitioner

Through: Mr. V. Lakshmikumaran, Ms. Charanya Lakshmi Kumaran, Mr. Yogendra Aldak, Mr. Agrim Arora, Ms. Purvi Sinha, Ms. Umang Motiyani, and Mr. Rishav Kumar, Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Zoheb Hossain, Mr. Sanjeev Menon and Mr. Vivek Gurnani, Advocate NAA and DGAP.

30

+

W.P.(C) 2742/2020 & CM APPL. No.9552/2020

ACME HOUSING INDIA PVT. LTD. Petitioner

Through: Mr. Prateek Bansal, Advocate.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Samir Malik, Adv for R-1 and 2
Mr. Zoheb Hossain, Mr. Sanjeev Menon and Mr. Vivek Gurnani, Advocate NAA and DGAP.

31

+

W.P.(C) 3737/2020

PHILIPS INDIA LIMITED. Petitioner

Through: Mr. Shashank Shekhar with Mr. Tushar Joshi Advs.

Versus



UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Vipul Agarawal, Sr.
Standing Counsel.

Mr. Zoheb Hossain, Mr.
Sanjeev Menon and Mr. Vivek
Gurnani, Advocate NAA and
DGAP.

Ms. Sonu Bhatnagar, Sr.
Standing Counsel, with Ms.
Venus Mehrotra, Adv. & Ms.
Kanak Grover, Adv. for R-5 to
R-7.

Ms. Mansie Jain, Adv for R-8.

Mr. Jatin Puniyani, GP for UOI.

Mr. Samir Malik, Adv for R-2 &
3.

32

+

W.P.(C) 3910/2020

MACROTECH DEVELOPERS LTD. (FORMERLY KNOWN
AS M/S LODHA DEVELOPERS LTD.)

& ANR

..... Petitioners

Through: Mr. Kamal Sawhney,
Mr. Deepak Thackur, and Ms.
Aakansha Wadhvani,
Advocates

Versus

UNION OF INDIA & ORS

..... Respondents

Through: Mr. Zoheb Hossain, Mr.
Sanjeev Menon and Mr. Vivek
Gurnani, Advocate NAA and
DGAP.

Mr. Ajay Shanker, Adv for R-
3/PNB.

Mr. Vikramaditya Bhaskar,
Adv.

Mr. Amar Dave, Amicus Curiae
with Mr. Vikramaditya
Bhaskar, Advocate.



33

+

W.P.(C) 3911/2020

M/S NANI RESORTS AND FLORICULTURE PVT. LTD.

..... Petitioner

Through: Mr.Puneet Agarwal, Mr. Prem Kundpal, Ms. Sakshi Bisht Mr. Atharav Prabhakar & Mr. Chetan Kumar Shukla, Adv.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Zoheb Hossain, Mr. Sanjeev Menon and Mr. Vivek Gurnani, Advocate NAA and DGAP.

Mr.Rajeev K Panday, AAG,

Mr.Rajeev M. Roy, Mr. P.

Srinivasan, Adv. for R-5

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for R-6 & 7.

Mr. Abhishek Saket, Advocate.

34

+

W.P.(C) 4131/2020

MS. SAMSONITE SOUTH ASIA PVT. LTD Petitioner

Through: Mr. Rohan Shah, Adv.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Ripudaman Bhardwaj, CGSC with Mr. Kushagra Kumar & Mr. Abhinav Bhardwaj, Adv. for UOI.

Mr. Zoheb Hossain, Mr. Sanjeev Menon and Mr. Vivek Gurnani, Advocate NAA and DGAP.

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms.



Venus Mehrotra, Adv. & Ms.
Kanak Grover, Adv.

35

+

W.P.(C) 4345/2020
RECKITT BENCKISER INDIA
PRIVATE LIMITED

..... Petitioner

Through: Mr. R. Jawahar Lal, Mr.
Siddharth Bawa Mr. Anuj
Garg, Advocates.

Versus

UNION OF INDIA AND ORS & ORS. Respondents

Through: Mr.Asheesh Jain, CGSC with
Mr. Gaurav Kumar, Ms.Ankita
Kedia and Ms.Ria Khanna,
Advocates for R-1.
Mr. Zoheb Hossain, Mr.
Sanjeev Menon and Mr. Vivek
Gurnani, Advocate NAA and
DGAP.

36

+

W.P.(C) 4348/2020
APEX MEADOWS PVT LTD

..... Petitioner

Through: Mr. V. Lakshmikumaran, Ms.
Charanya Lakshmi Kumaran,
Mr. Yogendra Aldak, Mr.
Agrim Arora, Ms. Purvi Sinha,
Ms. Umang Motiyani, and Mr.
Rishav Kumar, Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Ms. Neha Malik, Standing
Counsel with Mr. Sahil Malik
for NAA and DGAP.
Mr. M. Rambabu, Ms. Prity
Kumari and Mr.N.Eswara Rao,
Advs. for R-4.
Mr. Vivek Gurnani, Mr.
Sanjeev Menon, Ms. Abhipriya
Rai and Mr. Vivek Gaurav,
Advocates for NAA and



DGAP.
Mr. Zoheb Hossain, Mr.
Sanjeev Menon and Mr. Vivek
Gurnani, Advocate NAA and
DGAP.

37

+

W.P.(C) 4375/2020
M/S PATANJALI AYURVED LTD Petitioner
Through: Mr. Priyadarshi Manish, Mrs.
Anjali Jha Manish and
Ms.Divya Rastogi, Advs.

Versus

UNION OF INDIA & ORS. Respondents
Through: Mr. Zoheb Hossain, Mr.
Sanjeev Menon and Mr. Vivek
Gurnani, Advocate NAA and
DGAP.

38

+

W.P.(C) 4516/2020
MCNROE CONSUMER
PRODUCTS PVT. LTD. Petitioner
Through: Mr.Tarun Gulati, Sr. Advocate
with Mr. Kumar Visalaksh, Mr.
Udit Jain, Mr. Arihant Tater,
Mr. Saurabh Dugar & Mr.
Ajitesh Dayal Singh, Advs.

Versus

UNION OF INDIA & ORS. Respondents
Through: Mr. Zoheb Hossain, Mr.
Sanjeev Menon and Mr. Vivek
Gurnani, Advocate NAA and
DGAP.
Mr. Farman Ali with Ms.Usha
Jamnal, Adv. for R-2 & 3.

39

+

W.P.(C) 4607/2020
AFFINITI ENTERPRISES Petitioner
Through: Mr. R. Jawahar Lal, Mr.



Siddharth Bawa Mr. Anuj
Garg, Advocates.

Versus
UNION OF INDIA & ORS. Respondents
Through: Mr. Farman Ali with Ms.Usha
Jamnal, Adv. for Resp./ UOI.
Mr. Zoheb Hossain, Mr.
Sanjeev Menon and Mr. Vivek
Gurnani, Advocate NAA and
DGAP.
Mr. Ravi Chawla, Sr.Standing
Counsel for NAA with
Mr.Daksh and Mr.Himanshu
Sood, Advocates.

40

+ W.P.(C) 4824/2020 & CM APPL.No.2183/2021
M/S CILANTRO DINERS PVT. LTD Petitioner
Through: Mr.Nikhil Gupta, Ms. Anasua
Charavarti , Mr. Prince Nagpal
and Mr. Rochit Abhishek,
Advocates

Versus
UNION OF INDIA & ORS. Respondents
Through: Mr. Farman Ali with Ms.Usha
Jamnal, Adv. for Resp./ UOI.
Mr. Zoheb Hossain, Mr.
Sanjeev Menon and Mr. Vivek
Gurnani, Advocate NAA and
DGAP.

Mr.Rony John, Mr.Piyush
Swami and Mr.Arshdeep Singh
and Mr.Anuj Dubey, Advocates
for R-2 and 3.

41

+ W.P.(C) 4957/2020
WHIRLPOOL OF INDIA LTD Petitioner
Through: Mr. V. Lakshmikumar, Ms.
Charanya Lakshmi Kumaran,
Mr. Yogendra Aldak, Mr.



Agrim Arora, Ms. Purvi Sinha,
Ms. Umang Motiyani, and Mr.
Rishav Kumar, Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Farman Ali with Ms.Usha
Jamnal, Adv. for Resp./ UOI.

Ms. Rashmi Malhotra, Mr.
Arnav Chanda, Adv.

Mr. Zoheb Hossain, Mr.
Sanjeev Menon and Mr. Vivek
Gurnani, Advocate NAA and
DGAP.

Ms. Sonu Bhatnagar, Sr.
Standing Counsel, with Ms.
Venus Mehrotra, Adv. & Ms.
Kanak Grover, Adv. for R-5.

42

+

W.P.(C) 5347/2020 & CM APPL. No.23558/2020

GAURSONS REALTECH PVT LTD Petitioner

Through:

Mr. Monish Panda with
Mr.Mrinal Bharat Ram,
Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Bhagwan Swarup Shukla,
CGSC with Mr. Sharran Kumar
Shukla Advocate for UOI.

Mr.Farmaan Ali with Ms.Usha
Jamnal and Mr.Krishan Kumar,
Advocates for UOI.

Mr. Zoheb Hossain, Mr.
Sanjeev Menon and Mr. Vivek
Gurnani, Advocate NAA and
DGAP.

43

+

W.P.(C) 5798/2020

RAMPRASTHA PROMOTERS AND DEVELOPERS PVT.
LTD. Petitioner



Through: Mr.Puneet Agarwal, Mr. Prem Kundpal, Ms. Sakshi Bisht Mr. Atharav Prabhakar & Mr. Chetan Kumar Shukla, Advs.

Versus
UNION OF INDIA & ORS. Respondents

Through: Mr. Piyuh Beriwal, Mr. Sandip Munian & Ms. Jyotsna Vyas, Advs. for Resp./ UOI.
Ms. Sonu Bhatnagar with, Ms. Apurva Singh and Ms. KS Mary Jonet, Advs for 2 to 7.
Mr. Zoheb Hossain, Mr. Sanjeev Menon and Mr. Vivek Gurnani, Advocate NAA and DGAP.

Ms.Akanksha Kaul, Advocate with Ms. Versha Singh Advs for UOI.

Ms. Alpana Singh & Mr. P. Pandey, Advocates for R-3

44

+ W.P.(C) 5979/2020 & CM APPL. No.21655/2020 and Review Pet.128/2024
EMAAR MGF LAND LTD Petitioner

Through: Mr. V. Lakshmikumar, Ms. Charanya Lakshmi Kumaran, Mr. Yogendra Aldak, Mr. Agrim Arora, Ms. Purvi Sinha, Ms. Umang Motiyani, and Mr. Rishav Kumar, Advocates.

Versus
UNION OF INDIA & ORS. Respondents

Through: Mr. Ravi Prakash, CGSC for UOI.
Mr. Zoheb Hossain, Mr. Sanjeev Menon and Mr. Vivek Gurnani, Advocate NAA and



DGAP.

Mr. Parangat Pandey,
Advocates for R-3.

Mr. Satish Kumar, Sr. Standing
Counsel.

45

+

W.P.(C) 6671/2020

GAURAV SHARMA FOOD INDUSTRIES Petitioner

Through: Mr.Nikhil Gupta, Ms. Anasua
Charavarti , Mr. Prince Nagpal
and Mr. Rochit Abhishek,
Advocates

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Vivek Goyal, CGSC with
Mr. Gokul Sharma, Adv. for
UOI.

Mr. Zoheb Hossain, Mr.
Sanjeev Menon and Mr. Vivek
Gurnani, Advocate NAA and
DGAP.

46

+

W.P.(C) 7412/2020 & CM APPL. No.24800/2020

SAMSUNG INDIA ELECTRONICS PVT LTD Petitioner

Through: Mr.Puneet Agarwal, Mr. Prem
Kundpal, Ms. Sakshi Bisht Mr.
Atharav Prabhakar & Mr.
Chetan Kumar Shukla, Advs.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Farman Ali with Ms.Usha
Jammal, Adv. for Resp./ UOI.

Ms. Anju Gupta & Mr. Bhuvan
Goel, Advs for R-2/UOI.

Mr. Zoheb Hossain, Mr.
Sanjeev Menon and Mr. Vivek
Gurnani, Advocate NAA and
DGAP.

Mr. Anurag Ojha, Adv.

47



+ W.P.(C) 7736/2020
M/S PRASAD MEDIA
CORPORATION PVT LTD Petitioner
Through: Mr. V. Lakshmikumaran, Ms.
Charanya Lakshmi Kumaran,
Mr. Yogendra Aldak, Mr.
Agrim Arora, Ms. Purvi Sinha,
Ms. Umang Motiyani, and Mr.
Rishav Kumar, Advocates.

Versus
UNION OF INDIA & ORS. Respondents
Through: Ms. Aakanksha Kaul, Mr.
Amanh Sahani, Ms. Rhea
Borkotoky & Mr. Akash
Saxena, Advocates.
Ms. Sonu Bhatnagar, Sr.
Standing Counsel, with Ms.
Venus Mehrotra, Adv. & Ms.
Kanak Grover, Adv. for R-4.
Mr. Vipul Aggarwal, Adv.
Mr. Anurag Ojha, Adv.
Mr. Zoheb Hossain, Mr.
Sanjeev Menon and Mr. Vivek
Gurnani, Advocate NAA and
DGAP.

48
+ W.P.(C) 8229/2020
LITECON INDUSTRIES PVT.LTD. Petitioner
Through: Mr. Kumar Visalaksh, Mr. Udit
Jain, Mr. Arihant Tater, Mr.
Saurabh Dugar & Mr. Ajitesh
Dayal Singh, Advs.

Versus
UNION OF INDIA & ORS. Respondents
Through: Mr. Farman Ali with Ms.Usha
Jamnal, Adv. for Resp./ UOI.
Mr. Vipul Agarawal, Sr.
Standing Counsel.
Mr. Anurag Ojha, Adv.
Mr. Zoheb Hossain, Mr.



Sanjeev Menon and Mr. Vivek
Gurnani, Advocate NAA and
DGAP.

49

+ W.P.(C) 8751/2020 & CM APPL.No.28192/2020
M/S SIGNATURE BUILDERS PVT. LTD. Petitioner
Through: Mr.Puneet Agarwal, Mr. Prem
Kundpal, Ms. Sakshi Bisht Mr.
Atharav Prabhakar & Mr.
Chetan Kumar Shukla, Advs.

versus

UNION OF INDIA & ORS. Respondents
Through: Mr. Bhagwan Swarup Shukla,
CGSC with Mr. Sharran Kumar
Shukla Advocate for UOI.
Ms. Sonu Bhatnagar, Ms. Venus
Mehrotra, Adv. & Ms. Kanak
Grover, Adv. for R-2.
Mr. Vipul Aggarwal, Adv.
Mr. Anurag Ojha, Adv.
Mr. Zoheb Hossain, Mr.
Sanjeev Menon and Mr. Vivek
Gurnani, Advocate NAA and
DGAP.

50

+ W.P.(C) 9146/2020
LITE BITE TRAVELS FOODS PVT LTD Petitioner
Through: Mr. V. Lakshmikumaran, Ms.
Charanya Lakshmi Kumaran,
Mr. Yogendra Aldak, Mr.
Agrim Arora, Ms. Purvi Sinha,
Ms. Umang Motiyani, and Mr.
Rishav Kumar, Advocates.

Versus

UNION OF INDIA & ORS. Respondents
Through: Mr.Satish Kumar, Sr.standing
counsel with Ms.Vaishali Goyal
and Mr.Dhruv, Advocates for



R-1.

Mr. Anurag Ojha, Adv.

Mr. Ashwini Chawla, Adv. for
R-2 & R-3.

Mr. Vivek Goyal, CGSPC UOI
with Mr. Gokul Sharma, Mr.
Aryan Aggarwal, Mr. Ameeta
Goyal and Mr. Mahendra
Singh, Advocates.

Mr. Zoheb Hossain, Mr.
Sanjeev Menon and Mr. Vivek
Gurnani, Advocate NAA and
DGAP.

51

+ W.P.(C) 969/2020 & CM APPL.5342/2020

NESTLE INDIA LTD. & ANR. Petitioners

Through: Mr. V. Lakshmikumaran, Ms.
Charanya Lakshmi Kumaran,
Mr. Yogendra Aldak, Mr.
Agrim Arora, Ms. Purvi Sinha,
Ms. Umang Motiyani, and Mr.
Rishav Kumar, Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Kirtiman Singh, CGSC,
Mr. Waize Ali Noor, Mr. Waize
Ali Noor, Mr. Varun Rajawat,
Mr. Varun P Singh, Mr.
Ranjeev Khatana, Advocates
for UOI.

Mr. Anurag Ojha, Adv.

Mr. Zoheb Hossain, Mr.
Sanjeev Menon and Mr. Vivek
Gurnani, Advocate NAA and
DGAP.

52

+ W.P.(C) 9931/2020

M/S NIRALA PROJECT PVT LTD. Petitioner

Through: Mr. Puneet Agarwal, Mr. Prem
Kundpal, Ms. Sakshi Bisht Mr.



Atharav Prabhakar & Mr.
Chetan Kumar Shukla, Advs.

versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Farman Ali with Ms. Usha
Jamnal, Adv. for Resp./ UOI.
Ms. Aakanksha Kaul,
Advocate.

Mr. Anurag Ojha, Adv.

Ms. Neha Malik, Standing
Counsel with Mr. Sahil Malik
for NAA and DGAP.

53

+

W.P.(C) 9934/2020 & CM APPL. Nos.31623-31624/2020

M/S S3 BUILDWELL LLP

..... Petitioner

Through:

Mr. Puneet Agarwal, Mr. Prem
Kundpal, Ms. Sakshi Bisht Mr.
Atharav Prabhakar & Mr.
Chetan Kumar Shukla, Advs.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Ms. Aakanksha Kaul, Mr. Manek
Singh, Mr. Aaman Sahani,
Advocates for UOI.

Mr. Anurag Ojha, Adv.

Mr. Zoheb Hossain, Mr.
Sanjeev Menon and Mr. Vivek
Gurnani, Advocate NAA and
DGAP.

54

+

W.P.(C) 9935/2020 & CM APPL. Nos.31625-31626/2020

M/S JMK HOLDINGS PVT LTD.

..... Petitioner

Through:

Mr. Puneet Agarwal, Mr. Prem
Kundpal, Ms. Sakshi Bisht Mr.
Atharav Prabhakar & Mr.
Chetan Kumar Shukla, Advs.

Versus

UNION OF INDIA & ORS.

..... Respondents



Through: Ms.Aakanksha Kaul, Mr. Aman Sahni, Ms. Rhea Borkotoky & Mr. Akash Saxena, Advocates.
Mr. Anurag Ojha, Adv.
Mr. Zoheb Hossain, Mr. Sanjeev Menon and Mr. Vivek Gurnani, Advocate NAA and DGAP.
Advocates for NAA and DGAP.

55

+

W.P.(C) 1357/2021

M/S INFINITI RETAIL LTD

..... Petitioner

Through: Mr. Rohan Shah, Mr.Mihir Deshmukh, Mr.Rajat Mittal, Mr. Jay Gandhi and Ms. Megha, Advocates.

Versus

UNION OF INDIA AND ORS.

..... Respondents

Through: Mr. Dev. P. Bhardwaj, CGSC for UOI with Mr. Ujjawal Chaudhary and Mr. Vishal Sharma, Advs.
Mr. Anurag Ojha, Adv.
Mr. Zoheb Hossain, Mr. Sanjeev Menon and Mr. Vivek Gurnani, Advocate NAA and DGAP.

56

+

W.P.(C) 1366/2021

M/S TATA STARBUCKS PRIVATE LIMITED

..... Petitioner

Through: Mr. Rohan Shah, Advocate

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Rohan Shah, Mr. S. Mahesh Sahasranaman and Mr. S. Rajan, Advocates for UOI
Mr. Anurag Ojha, Adv.
Mr. Zoheb Hossain, Mr. Sanjeev Menon and Mr. Vivek Gurnani, Advocate NAA and



DGAP.

57

+

W.P.(C) 14666/2021 & CM APPL.46201-46203/2021

ANAND RATHI

..... Petitioner

Through: Mr.Abhishek A Rastogi, Ms.
Pooja M. Rastogi, Ms. Meenal
Songire, Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Piyuh Beriwal, Mr. Sandip
Munian & Ms. Jyotsna Vyas,
Adv. for Resp./ UOI.
Mr.Yunus Malik, Advocates for
R-2 and 3.
Mr. Anurag Ojha, Adv.
Mr. Zoheb Hossain, Mr.
Sanjeev Menon and Mr. Vivek
Gurnani, Advocate NAA and
DGAP.

58

+

W.P.(C) 1593/2021

RAYMOND CONSUMER CARE LTD. Petitioner

Through: Mr. V. Lakshmikumaran, Ms.
Charanya Lakshmi Kumaran,
Mr. Yogendra Aldak, Mr.
Agrim Arora, Ms. Purvi Sinha,
Ms. Umang Motiyani, and Mr.
Rishav Kumar, Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Ms.Amrita Prakash, CGSC with
Mr.Vishal Ashwani Mehta,
Advocate for UOI
Mr. Anurag Ojha, Adv.
Mr. Zoheb Hossain, Mr.
Sanjeev Menon and Mr. Vivek
Gurnani, Advocate NAA and
DGAP.

59



+ W.P.(C) 1765/2021
M/S LE REVE

..... Petitioner

Through: Mr.Nikhil Gupta, Ms. Anasua Charavarti , Mr. Prince Nagpal and Mr. Rochit Abhishek, Advocates

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr.Rishabh Sahu with Mr. Sameer Sharma Adv. for UOI. Mr.Ashwini Chawla, Adv. for R-2 & 3. Mr. Anurag Ojha, Adv. Mr. Zoheb Hossain, Mr. Sanjeev Menon and Mr. Vivek Gurnani, Advocate NAA and DGAP.

60

+ W.P.(C) 1766/2021

NEEVA FOODS PVT. LTD

..... Petitioner

Through: Mr.Nikhil Gupta, Ms. Anasua Charavarti , Mr. Prince Nagpal and Mr. Rochit Abhishek, Advocates

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Aditya Dewan, Advocate Mr. Zoheb Hossain, Mr. Sanjeev Menon and Mr. Vivek Gurnani, Advocate NAA and DGAP.

61

+ W.P.(C) 1852/2021 & CM Nos.5359/2021, 29026-29027/2021
M/S SUBWAY SYSTEMS INDIA PVT LTD..... Petitioner

Through: Mr. Abshishek A. Rastogi and Mr.Pratyush Prava Saha, Advocates.



Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Aditya Dewan, Advocate
Mr. Satya Ranjan Swain, Sr.PC,
Mr. Kautilya Birat, Adv. for R-1/ UOI.

Mr. Zoheb Hossain, Mr. Sanjeev Menon and Mr. Vivek Gurnani, Advocate NAA and DGAP.

62

+

W.P.(C) 1951/2021 & CM APPL. Nos.5705-5706/2021

M/S SUB WEST RESTAURANTS LLP Petitioner

Through: Mr. Abhishek A Rastogi, Adv.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Anshuman, Sr. Panel Counsel with Mr. Piyush Ahluwalia, Advocate for R-1.
Mr. Aditya Dewan, Adv. for R-3/NAPA.

Ms. Sonu Bhatnagar with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for R-4.

Mr. Zoheb Hossain, Mr. Sanjeev Menon and Mr. Vivek Gurnani, Advocate NAA and DGAP.

63

+

W.P.(C) 2440/2021

BONNE SANTE

..... Petitioner

Through:

Mr. Nikhil Gupta, Ms. Anasua Charavarti, Mr. Prince Nagpal and Mr. Rochit Abhishek, Advocates

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Ms. Pratima N. Lakra, CGSC



with Mr. Chandan Prajapati,
Advocate for UOI.

Mr.Rony John, Mr.Piyush
Swami, Mr.Arshdeep Singh and
Mr.Anuj Dubey, Advocates for
R-2 and 3.

Mr. Zoheb Hossain, Mr.
Sanjeev Menon and Mr. Vivek
Gurnani, Advocate NAA and
DGAP.

64

+

W.P.(C) 2676/2021 & CM APPL.7906/2021

HORIZON PROJECTS PRIVATE LIMITED..... Petitioner

Through: Mr. Kumar Visalaksh, Mr. Udit
Jain, Mr. Arihant Tater, Mr.
Saurabh Dugar & Mr. Ajitesh
Dayal Singh, Advs.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Zoheb Hossain, Mr.
Sanjeev Menon and Mr. Vivek
Gurnani, Advocate NAA and
DGAP.

Mr. Rajesh Kumar, SPC with
Mr. Yash Narain & Mr. Rahul
Kumar Sharma, Advs. for
Resp./ UOI.

Mr. Parangat Pandey,
Advocates for R-3.

65

+

W.P.(C) 2785/2021 & CM APPL.8368/2021

SAMSUNG INDIA ELECTRONICS PVT LTD..... Petitioner

Through: Mr.Puneet Agarwal, Mr. Prem
Kundpal, Ms. Sakshi Bisht Mr.
Atharav Prabhakar & Mr.
Chetan Kumar Shukla, Advs.

Versus



UNION OF INDIA & ORS. Respondents
Through: Mr. Zoheb Hossain, Mr. Sanjeev Menon and Mr. Vivek Gurnani, Advocate NAA and DGAP.

66

+ W.P.(C) 2897/2021
ITC LIMITED & ANR. Petitioners
Through: Mr. Ajay Aggarwal, Advocate
Versus

UNION OF INDIA & ORS. Respondents
Through: Mr. Piyuh Beriwal, Mr. Sandip Munian & Ms. Jyotsna Vyas, Advs. for Resp./ UOI.
Mr. Zoheb Hossain, Mr. Sanjeev Menon and Mr. Vivek Gurnani, Advocate NAA and DGAP.

67

+ W.P.(C) 2970/2021
M/S DRA AADITHYA PROJECTS PVT. LTD. Petitioner
Through: Mr. Monish Panda with Mr. Mrinal Bharat Ram, Advocates.

Versus
UNION OF INDIA & ORS. Respondents
Through: Mr. Manish Mohan, CGSC with Mr. Jatin Teotia and Mr. Aishani Mohan, Advocates for UOI.
Mr. Sameer Vashisht, ASC Civil GNCTD with Ms. Sanjana Nangia, Advocates.
Mr. Yunus Malik, Advocates for R-2 and 3
Mr. Zoheb Hossain, Mr. Sanjeev Menon and Mr. Vivek Gurnani, Advocate NAA and DGAP.

68



+ W.P.(C) 3254/2021
GILLETTE INDIA LTD Petitioner
Through: Mr. V. Lakshmikumaran, Ms. Charanya Lakshmi Kumaran, Mr. Yogendra Aldak, Mr. Agrim Arora, Ms. Purvi Sinha, Ms. Umang Motiyani, and Mr. Rishav Kumar, Advocates.

Versus
UNION OF INDIA & ORS. Respondents
Through: Mr. Amit Tiwari, CGSC with Mr. Ayush Tanwar & Ms. Ayushi Srivastava, Avds. for UOI.
Ms. Pooja Bhardwaj, Advocate for R-1.
Mr. Zoheb Hossain, Mr. Sanjeev Menon and Mr. Vivek Gurnani, Advocate NAA and DGAP.

69
+ W.P.(C) 3306/2021
PROCTER AND GAMBLE HOME PRODUCTS PVT LTD Petitioner
Through: Mr. V. Lakshmikumaran, Ms. Charanya Lakshmi Kumaran, Mr. Yogendra Aldak, Mr. Agrim Arora, Ms. Purvi Sinha, Ms. Umang Motiyani, and Mr. Rishav Kumar, Advocates.

Versus
UNION OF INDIA & ORS. Respondents
Through: Mr. Ripu Daman Bhardwaj, CGSC with Mr. Kushagra Kumar & Mr. Abhinav Bhardwaj, Advs. for R-1.
Ms. Sonu Bhatnagar, SSC with Ms. Apurva Singh and Mr.



K.S.Mary Jonet, Advocates for
R-2 and R-7.

Mr.Vivek Goyal, CGSC with
Mr.Gokul Sharma, Adv. for
UOI.

Mr. Zoheb Hossain, Mr.
Sanjeev Menon and Mr. Vivek
Gurnani, Advocate NAA and
DGAP.

70

+

W.P.(C) 3327/2021

PROCTER AND GAMBLE HYGIENE AND HEALTH CARE
LTD Petitioner

Through: Mr. V. Lakshmikumaran, Ms.
Charanya Lakshmi Kumaran,
Mr. Yogendra Aldak, Mr.
Agrim Arora, Ms. Purvi Sinha,
Ms. Umang Motiyani, and Mr.
Rishav Kumar, Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Vivek Goyal, CGSC with
Mr. Gokul Sharma, Adv. for
UOI.

Mr. Zoheb Hossain, Mr.
Sanjeev Menon and Mr. Vivek
Gurnani, Advocate NAA and
DGAP.

71

+

W.P.(C) 3867/2021

M/S ELECTRONICS MART INDIA LTD Petitioner

Through: Mr.Nikhil Gupta, Ms. Anasua
Charavarti , Mr. Prince Nagpal
and Mr. Rochit Abhishek,
Advocates

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Farman Ali with Ms.Usha
Jannal, Adv. for Resp./ UOI.



Mr. Ripu Daman Bhardwaj,
CGSC for UOI

Mr. Yunus Malik, Advocates for
R-2 and 3.

Mr. Zoheb Hossain, Mr.
Sanjeev Menon and Mr. Vivek
Gurnani, Advocate NAA and
DGAP.

72

+ W.P.(C) 4600/2021
INOX LEISURE LIMITED.

..... Petitioner

Through: Mr. Kumar Visalaksh, Mr. Udit
Jain, Mr. Arihant Tater, Mr.
Saurabh Dugar & Mr. Ajitesh
Dayal Singh, Advs.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Ripu Daman Bhardwaj,
CGSC with Mr. Kushagra
Kumar & Mr. Abhinav
Bhardwaj, Advs. for R-1.
Mr. Bhagwan Swarup Shukla,
CGSC with Mr. Sharran Kumar
Shukla Advocate for UOI.
Mr. Zoheb Hossain, Mr.
Sanjeev Menon and Mr. Vivek
Gurnani, Advocate NAA and
DGAP.

73

+ W.P.(C) 4789/2021
M/S MANAS VIHAR SAHAKARI AWAS SAMITI LTD.

..... Petitioner

Through: Mr. Abhishek A Rastogi, Ms.
Pooja M. Rastogi, Ms. Meenal
Songire, Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Ripu Daman Bhardwaj,
CGSC with Mr. Kushagra
Kumar & Mr. Abhinav



Bhardwaj, Advs. for R-1.
Mr. Zoheb Hossain, Mr. Sanjeev Menon and Mr. Vivek Gurnani, Advocate NAA and DGAP.
Mr. Bhagwan Swarup Shukla, CGSC with Mr. Sharran Kumar Shukla Advocate for UOI.
Mr. Manas Bhatnagar, Advocates for R-4.

74

+

W.P.(C) 4794/2021 & CM APPL. 14802/2021
YELLOW SUN RESTAURANTS
PRIVATE LIMITED

..... Petitioner

Through: Mr. Nikhil Gupta, Ms. Anasua Charavarti, Mr. Prince Nagpal and Mr. Rochit Abhishek, Advocates

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Ajay Kumar Pandey, SPC for UOI with Mr. Rajat Choudhary, Advocate for R-1/UOI
Mr. Zoheb Hossain, Mr. Sanjeev Menon and Mr. Vivek Gurnani, Advocate NAA and DGAP.

75

+

W.P.(C) 6337/2021 & CM APPL.19960/2021
M/S PURI CONSTRUCTION PVT. LTD.

..... Petitioner

Through: Mr. Puneet Agarwal, Mr. Prem Kundpal, Ms. Sakshi Bisht Mr. Atharav Prabhakar & Mr. Chetan Kumar Shukla, Advs.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Kunal Sharma, Sr. Standing Counsel with Mr. Shubhendu Bhattacharya, Adv.



Mr.Ruchir Mishra, Mr. Mukesh Kr. Tiwari, Ms. Reba Jena Mishra, Advocates for UOI.

Mr. Zoheb Hossain, Mr. Sanjeev Menon and Mr. Vivek Gurnani, Advocate NAA and DGAP.

76

+ W.P.(C) 990/2021
M/S BPTP LTD.

..... Petitioner

Through: Mr.Kishore Kunal, Ms. Ankita Prakash & Mr. Anuj Kumar, Advs.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Himanshu Pathak, SPC with Mr. Amit Singh, Adv. for UOI.

Mr. Zoheb Hossain, Mr. Sanjeev Menon and Mr. Vivek Gurnani, Advocate NAA and DGAP.

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for R-4.

77

+ W.P.(C) 997/2021 & CM No.2721/2021
M/S MAN REALTY LTD & ANR.

..... Petitioners

Through: Mr. V. Lakshmikumaran, Ms. Charanya Lakshmi Kumaran, Mr. Yogendra Aldak, Mr. Agrim Arora, Ms. Purvi Sinha, Ms. Umang Motiyani, and Mr. Rishav Kumar, Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Farman Ali with Ms.Usha



Jamnall, Adv. for Resp./ UOI.
Mr. Zoheb Hossain, Mr.
Sanjeev Menon and Mr. Vivek
Gurnani, Advocate NAA and
DGAP.

78

+

W.P.(C) 12557/2022 & CM APPL.Nos.38027-38028/2022
L OREAL INDIA PRIVATE LIMITED Petitioner

Through: Mr. V. Lakshmikumaran, Ms.
Charanya Lakshmi Kumaran,
Mr. Yogendra Aldak, Mr.
Agrim Arora, Ms. Purvi Sinha,
Ms. Umang Motiyani, and Mr.
Rishav Kumar, Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Ms. Uma Prasuna Bachu, Sr.PC
for R-1.
Mr. Zoheb Hossain, Mr.
Sanjeev Menon and Mr. Vivek
Gurnani, Advocate NAA and
DGAP.

79

+

W.P.(C) 12573/2022 & CM APPLs.38062-38063/2022
M/S SWATI REALTY Petitioner

Through: Mr. Abhishek A Rastogi, Ms.
Pooja M. Rastogi, Ms. Meenal
Songire, Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Sandeep Vishnu, SPC for
UOI.
Ms. Nupur, Advocate for R-4.
Ms. Sonu Bhatnagar with, Ms.
Apurva Singh and Ms. KS
Mary Jonet, Advs for 5 and 6.
Mr. Zoheb Hossain, Mr.
Sanjeev Menon and Mr. Vivek
Gurnani, Advocate NAA and
DGAP.



80

+ W.P.(C) 12639/2022 & CM APPLs.38309-38310/2022 & 39263/2022

M/S PERFECT BUILDWELL PVT LTD Petitioner

Through: Mr. Krishnamohan K Menon,
Ms Parul Sachdeva & Ms.
Yamini Sharma, Advocates

Versus

UNION OF INDIA AND ORS Respondents

Through: Mr. Piyuh Beriwal, Mr. Sandip
Munian & Ms. Jyotsna Vyas,
Adv. for Resp./ UOI.
Mr. Zoheb Hossain, Mr.
Sanjeev Menon and Mr. Vivek
Gurnani, Advocate NAA and
DGAP.

81

+ W.P.(C) 12797/2022 & CM APPLs.38922-38924/2022

VASAVI AND GP INFRA LLP Petitioner

Through: Mr.Krishna Dev Jagarlamudi,
Advocate with Mr.N.Sai Vinod,
Advocate.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Jatin, Sr.Panel Counsel with
Ms.Chetanaya Puri, Advocate
for UOI.
Mr. Zoheb Hossain, Mr.
Sanjeev Menon and Mr. Vivek
Gurnani, Advocate NAA and
DGAP.

Ms. Sonu Bhatnagar with Ms.
Apurva Singh and Ms. KS
Mary Jonet, Advs for R-4

82

+ W.P.(C) 13657/2022 & CM APPLs.41646-41647/2022

M/S DLF LIMITED Petitioner

Through: Mr. V. Lakshmikumaran, Ms.
Charanya Lakshmi Kumaran,



Mr. Yogendra Aldak, Mr. Agrim Arora, Ms. Purvi Sinha, Ms. Umang Motiyani, and Mr. Rishav Kumar, Advocates.

Versus

UNION OF INDIA & ORS. Respondents
Through: Mr. Asheesh Jain, CGSC with Ms. Pooja Bhardwaj, Advocate for R-1.

Mr. Vipul Agrwal, Adv. for NAA/DGAP.
Mr. Zoheb Hossain, Mr. Sanjeev Menon and Mr. Vivek Gurnani, Advocate NAA and DGAP.
Mr. Satish Kumar, Sr. Standing Counsel with Ms. Vaishali Goyal, Advocates for R-5.

83

+ W.P.(C) 13715/2022 & CM APPLs.41879/2022, 45056/2022 and 45505/2022

NY CINEMAS LLP Petitioner
Through: Mr. Raj Shekhar Rao, Sr. Advocate with Mr. Rituraj H. Gurjar with Mr. Prateek K. Chadha, Mr. Sreekar Aechuri, Ms. Pragya Ganjoo, Advocates.

Versus

UNION OF INDIA & ORS. Respondents
Through: Mr. Sushil Kumar Pandey, SPC with Ms. Neha Yadav, Advocates for UOI.
Mr. Zoheb Hossain, Mr. Sanjeev Menon and Mr. Vivek Gurnani, Advocate NAA and DGAP.
Mr. Anurag Ojha, SSC with



Mr. Subham Kumar and Mr. Deepak Raj, Advs. 3 & 4.
Ms. Sonu Bhatnagar with Ms. Anushree Narain, Ms. Venus Mehrotra and Ms. Nishtha Mittal, Advs. for R-3& 4.

84

+

W.P.(C) 14835/2022

M/S AIRMID REAL ESTATE LTD. Petitioner

Through: Mr. Kishore Kunal, Ms. Ankita Prakash & Mr. Anuj Kumar, Advocates.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Rajesh Kumar, SPC with Mr. Yash Narain & Mr. Rahul Kumar Sharma, Advs. for Resp./ UOI.

Mr. Zoheb Hossain, Mr. Sanjeev Menon and Mr. Vivek Gurnani, Advocate NAA and DGAP.

85

+

W.P.(C) 15169/2022

GELENMARK PHARMACEUTICAL LIMITED AND ANR Petitioners

Through: Mr. Rohan Shah, Advocate.

Versus

UNION OF INDIA AND ORS Respondents

Through: Mr. Sushil Kumar Pandey with Ms. Neha Yadav, Advocates for UOI.

Mr. Zoheb Hossain, Mr. Sanjeev Menon and Mr. Vivek Gurnani, Advocate NAA and DGAP.

86

+

W.P.(C) 15172/2022

BARBEQUE NATION HOSPITALITY LTD..... Petitioner



Through: Mr. Srinivas Kotni, Mr. Akshay Kumar, Mr. Rishabh Dev Dixit, Advocates.

Versus

UNION OF INDIA AND ORS Respondents

Through: Mr. Sushil Kumar Pandey with Mr. Kuldeep Singh, Advocates for UOI.
Mr. Rakesh Kumar, CGSC with Mr. Sunil, Adv for UOI.
Mr. Zoheb Hossain, Mr. Sanjeev Menon and Mr. Vivek Gurnani, Advocate NAA and DGAP.

87

+ W.P.(C) 15289/2022 & CM APPL.Nos.47442-47443/2022
ANUTONE ACOUSTICS LIMITED Petitioner

Through: Mr. V. Lakshmikumaran, Ms. Charanya Lakshmi Kumaran, Mr. Yogendra Aldak, Mr. Agrim Arora, Ms. Purvi Sinha, Ms. Umang Motiyani, and Mr. Rishav Kumar, Advocates.

Versus

UNION OF INDIA & ORS Respondents

Through: Mr. Zoheb Hossain, Mr. Sanjeev Menon and Mr. Vivek Gurnani, Advocate NAA and DGAP.
Mr. Sushil Kumar Pandey, SPC with Ms. Neha Yadav, Advs.

88

+ W.P.(C) 16178/2022 & CM APPL. 38836/2023
ARIHANT SUPERSTRUCTURES LTD. Petitioner

Through: Mr. Puneet Agarwal, Mr. Prem Kundpal, Ms. Sakshi Bisht Mr. Atharav Prabhakar & Mr. Chetan Kumar Shukla, Advs.

Versus

UNION OF INDIA & ORS Respondents



Through: Mr. Manish Kumar, SPC with
Mr. Lalan Kumar, Adv. for
UOI.

Ms. Anushree Narain, Standing
Counsel for GST

Mr. Zoheb Hossain, Mr.
Sanjeev Menon and Mr. Vivek
Gurnani, Advocate NAA and
DGAP.

89

+ W.P.(C) 16266/2022 & C.M.Nos.50925-50926/2022
PRASU INFRABUILD PVT LTD Petitioner

Through: Mr.Tarun Jain with
Mr.Divyansh Singh, Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Sanjay Kumar. SPC for R-1.
Mr. Zoheb Hossain, Mr.
Sanjeev Menon and Mr. Vivek
Gurnani, Advocate NAA and
DGAP.

Mr.Sumit Gaur, Advocate for
R-6, 7, 9, 11, 12, 13, 14 & 15.

90

+ W.P.(C) 16890/2022 & CM APPLs. 53510-53512/2022
BHAGWATI INFRA Petitioner

Through: Mr.Bharat Rai Chandani,
Advocate with Mr.Deepak
Kumar Khokhar, Advocate.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Chiranjeev Kumar,
Mr.Mukesh Sachdeva,
Advocates for R-1.

Mr. Zoheb Hossain, Mr.
Sanjeev Menon and Mr. Vivek
Gurnani, Advocate NAA and
DGAP.

91

+ W.P.(C) 17073/2022 & CM APPL. 54098/2022



ALLERGAN HEALTHCARE INDIA PVT. LTD..... Petitioner

Through: Mr.Sparsh Bhargava, Ms. Ishita Farsaiya, Mr. Apoorv Shukla, Ms.Vanshika Taneja & Mr. Jaidev Prasada, Advs.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Jatin Singh and Mr.Yogesh Kumar Advocate for R-1.
Mr. Zoheb Hossain, Mr. Sanjeev Menon and Mr. Vivek Gurnani, Advocate NAA and DGAP.

92

+

W.P.(C) 6983/2022 & CM APPL.21405/2022

WTC NOIDA DEVELOPEMENT COMPANY PRIVATE LIMITED Petitioner

Through: Mr.Preetesh Kapur, Sr.Advocate with Mr. Shaunak Kashyap, Mr. Balasubramanian R. Iyer and Mr. Kanav Agarwal and Ms. Muskan Yadav, Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Piyuh Beriwal, Mr. Sandip Munian & Ms. Jyotsna Vyas, Advs. for Resp./ UOI.
Mr. Zoheb Hossain, Mr. Sanjeev Menon and Mr. Vivek Gurnani, Advocate NAA and DGAP.

93

+

W.P.(C) 7781/2022 & CM APPL.23831/2022

SAMSUNG INDIA ELECTRONICS PVT LTD Petitioner

Through: Mr.Puneet Agarwal, Mr. Prem Kundpal, Ms. Sakshi Bisht Mr. Atharav Prabhakar & Mr. Chetan Kumar Shukla, Advs.



Versus
UNION OF INDIA & ORS. Respondents
Through: Mr.Rakesh Kumar, CGSC with
Mr. Sunil, Adv. for UOI.
Mr. Zoheb Hossain, Mr.
Sanjeev Menon and Mr. Vivek
Gurnani, Advocate NAA and
DGAP.

94

+ W.P.(C) 8705/2022 & CM APPLs.26239-26240/2022
M/S TATA PLAY LIMITED Petitioner
Through: Mr. Rohan Shah with Mr.
Bharat Raichandani, Mr.
Deepak Kumar Khokhar,
Advocates.

versus
UNION OF INDIA & ORS. Respondents
Through: Mr.Abhishek Saket, SPCG with
Ms. Sanna Harta, Advocate for
UOI
Mr. Zoheb Hossain, Mr.
Sanjeev Menon and Mr. Vivek
Gurnani, Advocate NAA and
DGAP.

95

+ W.P.(C) 11180/2023 & CM APPLs. 43445-43446/2023
M/S ATS TOWNSHIP PVT. LTD. Petitioner
Through: Mr.Puneet Agarwal, Mr. Prem
Kundpal, Ms. Sakshi Bisht Mr.
Atharav Prabhakar & Mr.
Chetan Kumar Shukla, Advs.

Versus
UNION OF INDIA AND ORS Respondents
Through: Mr. Ravi Prakash, CGSC with
Ms.Astu Khandelwal, Adv. for
R-1 (UOI).
Mr. Naginder Benipal, SPC
with Mr. Ankit Siwach and Ms.
Harithi Kambri, Advocates for
UOI.
Ms. Anushree Narain, Sr



Standing Counsel with Mr. Ankit Kumar, Adv for GST Dept.

Mr. S.V. Tyagi & Mr. Shivam Tyagi, Advs for R-2.

Mr. Zoheb Hossain, Mr. Sanjeev Menon and Mr. Vivek Gurnani, Advocate NAA and DGAP.

96

+

W.P.(C) 11910/2023

PAREENA INFRASTRUCTURE PVT. LTD..... Petitioner

Through: Mr.Vineet Bhatia, Advocate with Mr.Aamnaya Jagannath Mishra, Ms.Nidhi Aggarwal, Ms.Jyoti Verma and Mr.Bipin Punia, Advocates.

Versus

UNION OF INDIA AND ORS

..... Respondents

Through: Mr. Piyuh Beriwal, Mr. Sandip Munian & Ms. Jyotsna Vyas, Advs. for Resp./ UOI.

Mr. Virender Pratap Singh Charak, Ms.Shubhra Parashar, Mr. Yash Hari Dixit & Ms. Vidya Mishra, Advocates for UOI.

Ms. Anushree Narain, SSC with Mr. Ankit Kumar, Adv. for GST.

Mr. S.V. Tyagi & Mr. Shivam Tyagi, Advs for R-2.

Mr. Zoheb Hossain, Mr. Sanjeev Menon and Mr. Vivek Gurnani, Advocate NAA and DGAP.

Ms. Gigi C George and Mr. Dheeraj Singh, Advocates for UOI

97

+

W.P.(C) 3866/2023 & CM APPL. 15035/2023



ATS HOMES PVT. LTD. Petitioner
Through: Mr.Puneet Agarwal, Mr. Prem Kundpal, Ms. Sakshi Bisht Mr. Atharav Prabhakar & Mr. Chetan Kumar Shukla, Advs.
Versus

UNION OF INDIA AND ORS Respondents
Through: Mr. Anshuman and Mr. Piyush Ahluwalia, Advocates for R1/UI
Ms. Anushree Narain, Standing Counsel with Mr. Ankit Kumar, Adv. for GST.
Mr. Zoheb Hossain, Mr. Sanjeev Menon and Mr. Vivek Gurnani, Advocate NAA and DGAP.

98

+ W.P.(C) 14137/2023
M/S SALARPURIA SIGNUM COMPLEX LLPPetitioner
Through: None.
versus

UNION OF INDIA & ORS.Respondents
Through: Mr. Akshat Singh, SPC with Mr. Utkarsh Kandpal, Advs.
Mr. Zoheb Hossain, Mr. Sanjeev Menon and Mr. Vivek Gurnani, Advocate NAA and DGAP.

99

+ W.P.(C) 14681/2023 & C.M.No.58468/2023
M/S ADHIRAJ CONSTRUCTIONS PVT. LTD..... Petitioner
Through: Mr.Bharat Raichandani with Mr.Deepak Kumar Khokhar, Advocates.

Versus
UNION OF INDIA Respondent
Through: Mr. Sushil Raaja, SPC for UOI.
Mr. Sushil Raaja, SPC for UOI



Mr. Zoheb Hossain, Mr. Sanjeev Menon and Mr. Vivek Gurnani, Advocate NAA and DGAP.

100

+ W.P.(C) 246/2023 & CM APPL.Nos.939-940/2023
M/S BHARTIYA URBAN PVT LTD. (FORMERLY,
BHARTIYA CITY DEVELOPERS PVT LTD.) Petitioner
Through: Mr.Abhishek A Rastogi, Ms.
Pooja M. Rastogi, Ms. Meenal
Songire, Advocates.

Versus

UNION OF INDIA AND ORS Respondents
Through: Mr.Gigi C.George with
Mr.Dheeraj Singh, Advocates
for R-1/UOI.
Mr. Zoheb Hossain, Mr.
Sanjeev Menon and Mr. Vivek
Gurnani, Advocate NAA and
DGAP.

CORAM:
HON'BLE MR. JUSTICE YASHWANT VARMA
HON'BLE MR. JUSTICE RAVINDER DUDEJA

ORDER
17.01.2025

%

Mr. Gulati, learned senior counsel is continuing with his submissions in WP(C) 12647/2018.

We request Mr. Gulati to place a revised note on our record which would broadly indicate the areas which could still be traversed and examined post the principal judgment rendered on 29 January 2024. That note may also indicate the relevant parts of the impugned order and the various questions/ issues which arise therefrom.



List again on 07.02.2025 as part heard.

YASHWANT VARMA, J.

RAVINDER DUDEJA, J.

JANUARY 17, 2025/kk